

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2868
ANSWERED ON:13.03.2015
AWARDS TO AWs
Singh Shri Ganesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government provides National and State level awards to Anganwadi workers (AWs) in the country;
- (b) if so, the details thereof along with criteria adopted in this regard;
- (c) the details of the awards given to the Anganwadi workers during each year of the last three years, State/UT-wise;
- (d) whether the Government has provided any financial assistance to the States for these awards during the said period; and
- (e) if so, the details thereof State/UT-wise?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a),(b) & (c): With a view to motivate the Anganwadi Workers (AWWs) and to give recognition to their exemplary voluntary service in child development and related areas under Integrated Child Development Services (ICDS) Scheme, the Central Government has introduced a scheme to incentivize AWWs by way of awards at two levels, viz. the State and the National Level. For this purpose, the following criteria have been adopted for selection of Anganwadi Workers for State Level Awards, which are finalized by State Governments/UT Administration at their level: -

- i. Exemplary performance of the Anganwadi Worker in improving the coverage and quality of services to children and pregnant & lactating mothers under the ICDS Scheme and outcomes achieved by her;
- ii. Contribution of the Anganwadi Worker towards convergence with other programmes/schemes of Central/State Governments/Local Bodies;
- iii. Regular Reporting(MPR & Annual Reports);
- iv. Enrolment of children in SNP & PSE; and
- v. Experience of Anganwadi Worker (Minimum 5 years is recommended).

The nominations for National level awards are made by the States/UTs out of the State level awardees. National Level Awards have not been conferred so far by Ministry of Women and Child Development for the years 2011-12, 2012-13 and 2013-14.

(d) & (e): No separate financial assistance is provided to the States for these awards, but Government of India has allowed the State Governments/UT Administrations to meet the expenditure on the State Level Awards out of funds released by the Central Government for the implementation of the ICDS Scheme.